

**श्री विजय पाल सिंह तोमर** (उत्तर प्रदेश) : सर, मैं भी माननीय सदस्य द्वारा उठाए गए विशेष उल्लेख से स्वयं को सम्बद्ध करता हूँ।

**श्री महेश पोद्दार** (झारखंड) : सर, मैं भी माननीय सदस्य द्वारा उठाए गए विशेष उल्लेख से स्वयं को सम्बद्ध करता हूँ।

**श्री हरनाथ सिंह यादव** (उत्तर प्रदेश) : सर, मैं भी माननीय सदस्य द्वारा उठाए गए विशेष उल्लेख से स्वयं को सम्बद्ध करता हूँ।

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

**Demand for age relaxation for Civil Services Examination aspirants in the wake of Covid Pandemic**

DR. FAUZIA KHAN (Maharashtra): Sir, thank you very much for giving me this opportunity. I wish to give a Special Mention on the subject, 'providing a two-year relaxation for those students who were age- barred in the year 2020.

The nation, since early 2020, has been dealing with the Covid-19 pandemic. Millions have been adversely affected due to various socio-economic, health and psychological problems because of the direct and indirect impact of the pandemic. Likewise, the Civil Services Examination (CSE) candidates, for the year 2020 were severely impacted not only because of such problems, but also because they fulfilled their duty towards this nation and its citizens as Covid warriors (such as doctors, policemen, social workers, and so on). Even the hon. Supreme Court has expressed sympathy towards these aggrieved students, who have missed out on the opportunity to give the examination due to extraordinary circumstances. In view of this context, this House urges the Government to take the following steps: (i) To provide a two-year relaxation for those students who were age-barrred in the year 2020; (ii) To additionally provide two extra attempts for those students whose attempts were exhausted in the year 2020.

**श्री संजय सिंह** (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) : सर, मैं माननीय सदस्य द्वारा उठाए गए विशेष उल्लेख से स्वयं को सम्बद्ध करता हूँ।

**प्रो. मनोज कुमार झा** (बिहार) : सर, मैं भी माननीय सदस्य द्वारा उठाए गए विशेष उल्लेख से स्वयं को सम्बद्ध करता हूँ।

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BIKASH RANJAN BHATTACHARYYA (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

### **Demand for inclusion of new communities in the SC list of Odisha**

SHRI PRASHANTA NANDA (Odisha): Sir, there are four communities\*, Chik/Chik-Badaik, Siala/Sial and Mahara/Mohara/Mohra/Mahra) whose names have since been recommended by the State Government of Odisha for inclusion in the SC list of Odisha.

Since 1978, proposals for inclusion of different castes/communities are being submitted to the Government of India at different points of time for inclusion in the SC list of Odisha. After inclusion and rejection at present, 04 (Four) such proposals are pending with Government of India for inclusion in the SC list of Odisha as per information collected from SSD Department. The details of the pending communities are as follows: (1)\* The proposal for inclusion of \* at Sl. No. 19 of the SC list of

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\* Expunged as ordered by the Chair.